

BEFORE THE HONOURABLE NATIONAL GREEN  
TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.213 of 2024 [WZ]

In the matter of:

Mr. Raghuvir Singh Hathibhai Jebalia

...APPLICANT

VERSUS

Dhari Solar Park Pvt. Limited &amp; Ors.

...RESPONDENT

## INDEX

<u>Sr. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1	Additional affidavit on behalf of Respondent No. 2- Deputy Conservator of Forests, pursuant to Order dated 17.06.2025	
2	ANNEXURE R-6:	
3	ANNEXURE R-7:	
4	ANNEXURE R-8:	
5	ANNEXURE R-9:	
6	ANNEXURE R-10:	
7	ANNEXURE R-11:	
8	ANNEXURE R-12:	
9	ANNEXURE R-13 (Colly):	
10	Proof of Service	

DATE: 28/10/2025

PLACE: Junagadh - (verified at).

*Parth Bhatt*

Parth H. Bhatt,

Advocate for Respondent No. 2

BEFORE THE HONOURABLE NATIONAL GREEN  
TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.213 of 2024 [WZ]

Book No.....1.....

Page No.....153.....

Serial No.....1644.....

Receipt No.....1115.....

Date.....28/10/25.....

28 OCT 2025

Mr. Raghuvir Sinh Hathibhai Jebalia

B, Chandan, Neels Greenwoods, Neels City Astral, University road, VTC,  
Rajkot Gujarat-360005.

...Applicant

VERSUS

1. Dhari Solar Park Pvt. Limited, 602, Western Edge-I Off. Western Express  
Highway Borivali [East], Mumbai, Maharashtra-400066.

Deputy Conservator of Forests, Gir West Division, Sardarbaug, Junagadh  
The Collector, Jilla Seva Sadan, Rajmahal Campus, Amreli.

...Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO. 2-  
DEPUTY CONSERVATOR OF FORESTS, PURSUANT TO ORDERS  
DATED 17.06.2025 & 12.08.2025 PASSED BY THIS HON'BLE TRIBUNAL**

I, Chandgude Chirag Macchindra, son of Chandgude Macchindra Haribhau,  
aged about 30 years, serving as Assistant Conservator of Forests (ACF), Visavadar,  
and being the authorized signatory of Respondent No. 2 – Deputy Conservator of  
Forests, Gir West Division, Junagadh, do hereby solemnly affirm and state as under:

1. I state and submit that I am the Assistant Conservator of Forests (ACF),  
Visavadar. I am competent and authorized to represent and submit the present  
Additional Affidavit on behalf of Respondent No. 2, the Deputy Conservator of  
Forest, Gir West Division, Junagadh.

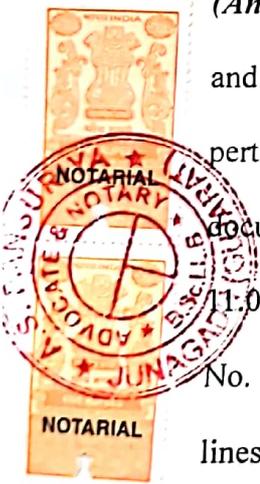


*Chandgude*

2. I further state and submit that I am familiar with the facts of the case and therefore submit that Respondent No. 2 has acted in compliance with all the applicable laws and statutory responsibilities while rendering their obligations.

3. I say and submit that during the course of hearing on 17.06.2025, the answering Respondent filed its Affidavit-in-Reply explaining the steps undertaken by Respondent No. 2 against Respondent No. 1 in relation to the present issue. However, this Hon'ble Tribunal, vide order dated 17.06.2025, was pleased to direct the answering Respondent to further clarify what penal action has been taken against Respondent No. 1 for its default, and within what time period the underground laying of the cables is proposed to be completed. The Hon'ble Tribunal also sought clarification regarding the action taken by Respondent No. 1 on the application dated 22.05.2024 made by Respondent No. 1 for approval of the cable route layout for the 66 KV underground cable proposed to be laid from the 25 MW Dhari Solar Project to the 66 KV Vekariya GETCO Substation.

4. I say and submit that the Respondent No. 2 vide notice dated 22.02.2024 (*Annexure R-2*) called upon Respondent No. 1 to submit all relevant approvals and permissions regarding the erection of overhead transmission towers. It is pertinent to mention that Respondent No. 1 failed to furnish any such documents evidencing approval for the said construction. Consequently, on 11.03.2024, the Range Forest Officer, Visavadar issued a letter to Respondent No. 1 directing the removal of the 66 KV towers and overhead transmission lines, and also intimated the revenue authorities for taking necessary action. Despite receipt of the said letter, Respondent No. 1 did not comply and instead filed the aforesaid application dated 22.05.2024 (*Annexure R-4*) seeking permission to convert the existing overhead transmission line into underground cables. A copy of the letter dated 11.03.2024 is annexed hereto and marked as



*Handwritten signature/initials*

**Annexure R-6.** (Annexures are in continuation with those filed along with the earlier Affidavit-in-Reply.)

5. I say and submit that upon receipt of the aforesaid application dated 22.05.2024, the Deputy Conservator of Forest, Gir West immediately forwarded the same to the Range Forest Officer, Visavadar vide letter dated 31.05.2024, directing a site inspection for assessing the proposal and its implications, and seeking a clear opinion in the matter. A copy of the letter dated 31.05.2024 is annexed hereto and marked as **Annexure R-7**.
6. I say and submit that on 10.06.2024, the Range Forest Officer, Visavadar, in response to the aforesaid letter dated 31.05.2024, informed that the feasibility report for the 66 KV transmission line had not been submitted, and therefore, verification of any threat to wildlife could not be confirmed. It was further stated that in the matter pending before the Gujarat Human Rights Commission, the Hon'ble Commission had directed that no further action shall be taken until a written feasibility opinion is received from the competent authority. A copy of the letter dated 10.06.2024 is annexed hereto and marked as **Annexure R-8**.
7. I say and submit that subsequently, on 16.08.2024, the Range Forest Officer, Visavadar issued a letter to the answering Respondent (**Annexure R-5**) rejecting the application dated 22.05.2024, in view of the directions issued by the Gujarat Human Rights Commission to remove all illegal constructions within 0 to 1 KM from the boundary of the Gir Sanctuary. It was observed that granting approval for the underground cable proposal could lead to significant modifications in the near future, once such illegal structures are removed. Accordingly, the application was rejected, and Respondent No. 1 was advised to resubmit a revised wildlife clearance proposal accommodating the changes in the area. It is submitted that the said application is no longer pending before the answering Respondent and stands rejected vide letter dated 16.08.2024.



*Handwritten signature*

8. It is pertinent to mention that the submission of Respondent No. 1 on the last date of hearing that the said application is pending before the answering Respondent was an incorrect statement, in view of what is stated hereinabove.
9. I further say and submit that, acting upon the directions of Respondent No. 2, the Range Forest Officer, Visavadar, issued another notice dated 30.06.2025 to Respondent No. 1, directing the removal of electric transmission towers erected on Government land within a radius of 0 to 1 KM from the Gir Sanctuary boundary. The said notice also stated that failure to comply would result in initiation of proceedings for withdrawal of the NOC issued for the Solar Power Plant. A copy of the notice dated 30.06.2025 is annexed hereto and marked as **Annexure R-9**.
10. I say and submit that on 18.07.2025, Respondent No. 1, in response to the said notice dated 30.06.2025, informed that the removal of the 66 KV electric transmission towers would be undertaken upon receipt of permission from the Gujarat Energy Transmission Corporation Limited (GETCO) and accordingly sought additional time to complete the same. A copy of the letter dated 18.07.2025 is annexed hereto and marked as **Annexure R-10**.
11. I say and submit that, in response to the aforesaid letter dated 18.07.2025, the answering Respondent, vide communication dated 29.07.2025, directed Respondent No. 1 to remove the 66 KV electric transmission towers and overhead lines expeditiously, upon obtaining requisite permission from the Chief Engineer (R&C), GETCO, Vadodara. A copy of the letter dated 29.07.2025 is annexed hereto and marked as **Annexure R-11**.
12. I further state that Respondent No. 1, in compliance with the directions issued vide letters dated 23.02.2024, 11.03.2024, and 30.06.2025, has removed the 66 KV electric transmission towers and overhead cables, and has intimated the same to the Range Forest Officer, Visavadar vide letter dated 03.09.2025. It was



*Handwritten signature*

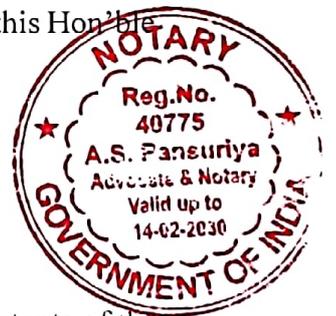
further informed that the Solar Plant has been disconnected from the 66 KV Vekariya GETCO Substation. A copy of the letter dated 03.09.2025 is annexed hereto and marked as **Annexure R-12**.

13. I say and submit that, pursuant to the above, a site inspection was conducted on 12.09.2025 by the Range Forest Officer, Visavadar, along with Rajpara Round Staff and the Talati-cum-Minister of Vekariya Village. A Rojkam was prepared during such inspection confirming removal of the three overhead electric towers and associated transmission lines. The inspection report and Rojkam dated 12.09.2025 were forwarded to the answering Respondent vide letter dated 15.09.2025. Copies of the letter dated 15.09.2025 and Rojkam dated 12.09.2025 are annexed hereto and collectively marked as **Annexure R-13 (Colly)**.

14. I therefore say and submit that the issue concerning the removal of the overhead electric transmission towers and cables now stands resolved, as verified by the Range Forest Officer, Visavadar. The photographs evidencing the removal of overhead electric transmission towers and cables are annexed with the Rojkam at Annexure R-13.

15. It is respectfully submitted that the answering Respondent remains ready and willing to comply with any further directions that may be issued by this Hon'ble

Tribunal, without prejudice to its rights and contentions.



**VERIFICATION**

Verified at Junagadh on this 28 day of October, 2025. That the contents of the present Affidavit are true and correct to the best of my knowledge. No part of it is false nor anything material has been concealed therefrom.

Solemnly Affirm before me by  
 Shree. Chandrashekhar Chhapra m...  
 Who is Identified by shree  
 Advocate...  
 Whom I know personally  
 Date... 28 OCT 2025

28 OCT 2025

(A. S. PANSURIYA) DEPONENT  
 ADVOCATE & NOTARY  
 GOVT. OF INDIA  
 JUNAGADH (GUJARAT)

*Handwritten signature*



Office of **659** Range Forest Officer  
Visavadar Range, Gir (West) Division  
Forest Colony, Satadhar Road, Hanumanpara,  
Visavadar, Junagadh - 362130  
E-mail: rfovsr009@gmail.com

Annexure A-6

No: C/JMN/405-07/2023-24

Date: 11/03/2024

To,  
Director,  
M/s Dhari Solar Park Private Limited,  
Monvel,  
Dhari, Amreli

NOTICE

Sub : M/s Dhari Solar Park Private Limited work permission

Concerning the subject mentioned above, it is to bring to your notice that office of the Range Forest Officer Visavadar has received Notice from DCF Gir West related to Gujarat State Human Rights Commission Case No -- HRC/2023/AMR/64/Legal-2 related to M/s Dhari Solar Park Pvt Ltd, Monvel. M/s Dhari Solar Park Pvt Ltd falls within Eco Sensitive Zone of the Gir Sanctuary & National Park. With reference to the said case via Letter No C/ JMN / 390-391 / 2023-24 dated 23/02/2024 - M/s Dhari Solar Park Private Limited was directed to submit all relevant papers related to plant commissioning, approval taken from the respective authorities for necessary information and knowledge. On receipt of the same details, it has come to notice that no approval was taken from the Gir West Forest division related to No Objection Certificate (which was mandatory due to Eco Sensitive Zone area) clearance for Vekariya village, Visavadar, Junagadh Jurisdiction. 3 66 KV Towers have been erected with cabling on the land without any ESZ clearance from the Junagadh district authorities. Due to this you are directed to remove the cabling and infrastructure setup already made on land of Vekariya village Visavadar jurisdiction as early as possible at your cost. Failing this, it will be considered as non cooperation to the administration from your side.

*Vikrant Singh*  
(Vikrantsinh P Jadeja)  
Range Forest Officer  
Visavadar, Range  
Gir (West) Division, Junagadh

- Copy to :
1. Deputy Conservator of Forest, Gir West Junagadh for knowledge and necessary action
  2. Sub Divisional Magistrate, Visavadar, Gir West Junagadh for knowledge and necessary action

ole



વાયળ વન સંરક્ષકશ્રીની કચેરી  
ગીર પશ્ચિમ વન વિભાગ  
સરદારભાગ કેમ્પસ જુનાગઢ ગુજરાત-૩૬૨૦૦૧  
ફોન:- ૦૨૮૫-૨૬૩૧૦૪૪  
Email :- dcf.gir.west@gmail.com



ક્રમાંક :- બ/જમના/ટે.૧૩/૧૭૫૮ ૨૦૨૪-૨૫ તા.૩૧/૦૫/૨૦૨૬

વિષય:- Approval of cable route layout for 66 kv underground cable to be laid from 25 MW Dhari Solar Project to 66 kv Vekariya GETCO Substation.

સંદર્ભ:- ધારી સોલાર પાર્ક પ્રા.લી.આણંદના પત્રાંક:- WRTL/Dhari Solar/23-24/DCF-Gir West/35 Dt.22/05/2024

આથી રેન્જ ફોરેસ્ટ ઓફીસરશ્રી વિસાવદરનું ઉપરોક્ત વિષય તરફ ધ્યાન દોરતા જણાવવાનું કે, ધારી સોલાર પાર્ક પ્રા.લી. મુ.આણંદ ધ્વારા મોજે-મોણવેલ ગામ ખાતે આવેલ સોલાર પાર્કમાંથી વેકરીયા ગામે આવેલ ૬૬ કે.વી. સબ સ્ટેશન સુધી ૬૬ કે.વી. અંતર ગ્રાઉન્ડ લાઈન પસાર કરવાની કામગીરી માટે વાઈલ્ડ લાઈફ કલીયરન્સ મેળવવા દરખાસ્ત કરવામાં આવેલ છે. જે અંગે યુઝર એજન્સીને સાથે રાખી તેમના તરફથી સ્થળ ખરાઈ કરી રજૂ કરવાની માહિતી નુ કોર્મ આ સાથે સામેલ રાખવામાં આવે છે. જે અંગે ખરાઈ કરી હાફ માર્જીનમાં વિગતો ભરી અત્રેને સાદર કરવી તેમજ માગણીવાળા સ્થળે વન્યપ્રાણીઓના અવર-જવર હોવા અંગેના આધાર-પુરાવાઓ જેવા કે પગમાર્કના ફોટોગ્રાફ તેમજ જી.પી.એચ. રીપોર્ટ, વન્યપ્રાણીઓના ફોટોગ્રાફ વગેરે બાબતો ધ્યાને રાખી અહેવાલ સાદર કરવો. જેમાં નીચે વિગતેની માહિતી તૈયાર કરી તાત્કાલીક દિન-૫ મા અહેવાલ સાદર કરવા નોંધ લેવી.

- (૧) દરખાસ્ત સાથેના નકશામાં માંગણી કરવામાં આવેલ જમીન ઓછામાં ઓછી છે કે કેમ ?
- (૨) દરખાસ્તમાં માગવામાં આવેલ જમીન સિવાય સ્થળે અન્ય કોઈ વિકલ્પ છે કે કેમ ?
- (૩) માગણીવાળી જમીન બાબતે વન તેમજ વન્યપ્રાણીઓને કોઈ નુકશાન કે પ્રતિકુળ અસર થાય તેમ છે કે કેમ ?
- (૪) માગણીવાળી જમીનમાં વૃક્ષો આવે છે કે કેમ ? જો આવતા હોય તો ગર્થવાઈઝ, કલાસ વાઈઝ પત્રક સામેલ કરવું
- (૫) માગણીવાળા ફોરેસ્ટ વિસ્તારમાં (સુચીત ગીર અભયારણ્યની હદથી સુધીના) રોડની લંબાઈ તેમજ પહોળાઈ મુજબ તેનું ક્ષેત્રફળ બરાબર છે કે કેમ ? તેની ખાત્રી કરવી.
- (૬) આ બાબતે તેમનો સ્પષ્ટ અભિપ્રાય આપવો.

ઉપરોક્ત મુદાવાઈઝ સ્થળ તપાસ અહેવાલ તેમજ માંગણીદારનો જવાબ, પંચરોજકામ સાદર કરવા, વધુમાં જણાવવાનું કે ઉપલી કચેરીની સુચના મુજબ વન્યપ્રાણી સંરક્ષણ અધિનિયમ-૧૯૭૨ ની દરખાસ્તનો સમય મર્યાદાના નિકાલ કરવાનો થતો હોય આ સાથે સામેલ અસલ દરખાસ્તની એક પ્રત ધ્યાને લઈ તેમના અભિપ્રાય સાથેનો સ્થળ તપાસ અહેવાલ સાંધનિક કાગળો સહ દિન-૭ માં અસલ દરખાસ્ત સાથે સામેલ સાદર કરવા નોંધ લેવી.

- તામંલ :- (૧) ફોર્મની નકલ  
(૨) અસલ દરખાસ્ત -૧ પ્રત

પ્રતિ,  
રેન્જ ફોરેસ્ટ ઓફીસરશ્રી,  
વિસાવદર રેન્જ, વિસાવદર.

રેન્જ ફોરેસ્ટ ઓફીસરની કચેરી  
વિસાવદર

ઈ. નં. ૨૦/૧૯૨  
તારીખ. ૧/૬/૨૪

  
વાયળ વન સંરક્ષક  
ગીર પશ્ચિમ વિભાગ, જુનાગઢ

# 661

OFFICE OF THE DEPUTY CONSERVATOR OF FOREST

GIR WEST, FOREST DEPARTMENT

SARDARBAUGH CAMPUS, JUNAGADH, GUJARAT-362001

PH NO. - 0285-2631044

E-MAIL : [dcf.gir.west@gmail.com](mailto:dcf.gir.west@gmail.com)

---

No.: -B/JMN/Te.13/1758/2024-25 Dt. 31/05/2024

**Subject :-** Approval of cable route layout for 66 kv underground cable to be laid from 25 MW Dhari Solar Project to 66 kv Vekariya GETCO Substation.

**Reference :-** Dhari Solar Park, Pvt. Ltd., Anand's Letter No.: - WRTL/Dhari Solar/23-24/DCF-Gir West/35, Dt. 22/05/2024

This letter is to direct the attention of the Range Forest Officer, Visavadar, to the above-referenced subject. Dhari Solar Park Pvt. Ltd., Anand, has submitted an application for **wildlife clearance** to lay a 66 KV underground line from its solar park in Monvel village to the 66 KV substation in Vekariya. Enclosed is a form for verification and reporting, which is to be completed by the user agency and submitted to this office. You are requested to verify the details and complete the form. Please submit a

report within five days, including evidence of wildlife movement in the requested area, such as photographs of paw prints, GPS readings, and photographs of wildlife.

Please prepare and submit the following information immediately:

1. Is the land requested in the proposal map the minimum required?
2. Are there any alternative locations available besides the one requested in the proposal?
3. Will the requested land cause any harm or adverse effects to the forest or wildlife?
4. Are there any trees on the requested land? If so, please include a girth-wise and class-wise list.
5. Is the area of the road in the requested forest area (up to the boundary of the proposed Gir sanctuary) correct according to its length and width? Please verify.
6. Provide your clear opinion on this matter.

Please note that in addition to the point-wise site inspection report, the applicant's response,, and the panchnama (record of inspection), you are also instructed to submit

the site inspection report, along with your opinion and supporting documents, within seven days. This is in line with the instructions from higher authorities to dispose of proposals under the Wildlife Protection Act, 1972, in a timely manner. Please take a copy of the original proposal attached to this letter for your reference.

Encl:- (1) Copy of Form.  
(2) Original Application - 1 Copy

Sd/-  
Deputy Conservator of Forest  
Gir West Division, Junagadh

To,  
Range Forest Officer,  
Visavadar Renge, Visavadar.



રેન્જ ફોરેસ્ટ ઓફીસરશ્રીની કચેરી,  
વિસાવદર રેન્જ, ગીર પશ્ચિમ વન વિભાગ,  
સાતાધાર રોડ, હનુમાન પરા,  
ફોરેસ્ટ કોલોની - વિસાવદર, - ૩૬૨૧૩૦  
ફોન નં) - ૦૨૮૭૩ (૨૨૨૨૯૮)  
ઇ-મેલ :- rfovs1009@gmail.com

ક્રમાંક :- અ/જમન/૨૩૦-૩૨/૨૦૨૪-૨૫,

તા. ૨૦ /૦૬/૨૦૨૪

પ્રતિ.

નાયબ વન સંરક્ષકશ્રી,  
ગીર પશ્ચિમ વન વિભાગ,  
જુનાગઢ

નાયબ વન સંરક્ષકશ્રીની કચેરી, ગીર પશ્ચિમ વિભાગ, જુનાગઢ.
૨૬-૬
૧૩૧૬/૨૫

વિષય :- Approval of cable route layout for 66 kv underground cable to be laid from 25 MW dhari solar project to 66 kv vekriya GETCO Substation.

સંદર્ભ :- ના.વ.સં.ગી.પ.વ.વિ.જુનાગઢના પત્રાંક:-

અ/જમન/ટે.૧૩/૧૭૫૮/૨૦૨૪-૨૫ તા.૩૧/૦૫/૨૦૨૪

સાદર ઉપરોક્ત વિષય તથા સંદર્ભ અન્વયે જણાવવાનું કે, ધારી સોલાર પાર્ક દ્વારા મોણવેલ ગામ ખાતે આવેલ સોલારપાર્ક માંથી વેકરીયા ગામે આવેલ ૬૬ kv સબસ્ટેશન સુધી અંડર ગ્રાઉન્ડની લાઇન પસાર કરવાની કામગીરી માટે વાઇલ્ડ લાઇફ ક્લીયરન્સ મેળવવા દરખાસ્ત કરવામાં આવેલ છે જે દરખાસ્ત આપની કચેરી તરફથી પત્ર ક્રમાંક અ/જમન/ટે.૧૩/૧૭૫૮/૨૦૨૪-૨૫ તા.૩૧/૦૫/૨૦૨૪ થી જરૂરી કાર્યવાહી કરવા અર્થે અત્રેની કચેરી ને તા.૦૧/૦૬/૨૦૨૪ ના રોજ મળેલ છે આ દરખાસ્ત સાથે સામેલ સબમીટ કરવામાં આવેલ ચેકલીસ્ટ તથા સાધનિક કાગળો તપાસવા માલુમ પડેલ કે ૬૬ kv અંડર ગ્રાઉન્ડ લાઇન પસાર કરવા માટેની જરૂરી અંડર ગ્રાઉન્ડ ફીઝીબીલીટી રીપોર્ટ નો સમાવેસ આ સાથે કરવામાં આવેલ નથી જેથી અંડર ગ્રાઉન્ડ કેબલ ૬૬ kv વન્યપ્રાણી ની દ્રષ્ટીએ જોખમ રૂપ નથી / સુરક્ષિત છે તે ચકાસવું જરૂરી છે આથી જરૂરી સક્ષમ ઓથોરીટી દ્વારા અંડર ગ્રાઉન્ડ ૬૬ kv કેબલ અર્થે તેઓનો લેખીત અભીપ્રાય(વન્ય પ્રાણીના સંદર્ભમાં જોખમ બાબતે) મળ્યા બાદજ વાઇલ્ડ લાઇફ દરખાસ્ત ક્લીયરન્સ બાબતે જરૂરી યોગ્ય અભીપ્રાય આપી શકાય વધુમા જણાવવાનું કે આ સોલારપાર્ક બાબતે ગુજરાત માનવ અધિકાર આયોગ ગાંધીનગર ખાતે HRC/2023/AMR/64/LEGAL-2 નં થી કેસ નોંધાયેલ છે જેની છેલ્લી મુદત તા.૨૮/૦૫/૨૦૨૪ ની હતી જેમાં આયોગ દ્વારા ૬૬ kv અંડર ગ્રાઉન્ડ લાઇન ફીઝીબલ છે કે કેમ તેવો લેખીત અભીપ્રાય મળ્યા બાદજ આગળની કાર્યવાહી થઈ શકે તેવું જણાવેલ તથા આ બાબતે સક્ષમ ઓથોરીટી ને આવતી મુદત તા.૨૮/૦૬/૨૦૨૪ ના રોજ હાજર રેવા આયોગ દ્વારા જણાવવામાં આવેલ છે આથી સક્ષમ ઓથોરીટી તરફથી

T-13  
12-6-24

૫  
૩/૧૦

૫૫ નવ અંકર ગ્રાઉન્ડ કેબલ ફીઝીબીલીટી રીપોર્ટ આવ્યા બાદજ વાઈલ્ડ લાઈફ ક્લીયરન્સ બાબતે યોગ્ય લઈ શકાય જેની જાણ થવા આપ સાહેબ ને નમ્ર વિનંતી છે.

*Prakash Jaiswal*  
રેન્જ કોર્ટેસ્ટ ઓફીસર  
વિસાવદર રેન્જ વિસાવદર

નકલ રવાના : (૧) ધારી સોલાર પાર્ક પ્રાઇવેટ લીમીટેડ, રાજ સિવાલય મલ્ટી લોટીયા ભાગોળ પ્લોટ નં.૩૨ આણંદ તરફ જાણ તથા જરૂરી કાર્યવાહી સારું.  
(૨) મદદનીશ વન સંરક્ષકશ્રી વિસાવદર તરફ જાણ સારું તથા આ બાબતે ગુજરાત માનવ અધિકાર આયોગ માં ચાલી રહેલ કેસ ની આવતી મુદત તા.૨૮-૬-૨૦૨૪ જરૂરી સબમીસન અર્થે યોગ્ય જાણ કરવા સારું.

**666**

OFFICE OF THE RANGE FOREST OFFICER  
SATTADHAR ROAD, HANUMAN PARA,  
FOREST COLONY, VISAVADAR - 362130  
PH NO. - (02873) 222298  
E-MAIL : [rfovsr009@gmail.com](mailto:rfovsr009@gmail.com)

---

No.:-A/JMN/230-32/2024-25, Dt. 10/06/2024

To,  
Deputy Conservator of Forest,  
Gir West, Forest Department,  
Junagadh.

**Subject :-** Approval of cable route layout  
for 66 kv underground cable to be laid from  
25 MW Dhari solar project to 66 kv vekriya  
GETCO substation.

Reference : Dy.Cons. of Forest.Gir  
West.Forest Dept., Junagadh, Letter No.  
B/JMN/Te.13/1758/2024-25, Dt. 31/05/2024.

This is to inform you that, with reference  
to the subject and correspondence mentioned  
above, an application was submitted by Dhari  
Solar Park to obtain wildlife clearance for  
laying a 66 KV underground line from its solar

park in Monvel village to the 66 KV substation in Vekariya.

This proposal was received by our office on June 1, 2024, via your office's letter number B/JMN/T.13/1758/2024-25, dated 31/05/2024, for necessary action. Upon reviewing the submitted checklist and supporting documents, it was discovered that the necessary underground feasibility report for the 66 KV line was not included. It is crucial to verify that the underground 66 KV cable poses no threat to wildlife and is safe. Therefore, a written opinion (regarding potential risks to wildlife) from a competent authority on the 66 KV underground cable is required before any further action or opinion can be provided on the wildlife clearance proposal. Additionally, we would like to bring to your attention that this solar park matter is registered with the Gujarat Human Rights Commission, Gandhinagar, under case number HRC/2023/AMR/64/LEGAL-2. The last hearing was on May 28, 2024, where the commission stated that further action can only be taken after receiving a written opinion on whether the 66 KV underground line is feasible. The commission also instructed the competent authority to be present at the next hearing on June 28, 2024.

**668**

Therefore, a proper decision on the wildlife clearance can only be made after the competent authority provides the 66 KV underground cable feasibility report. Please take note of this information.

Sd/-

Range Forest Officer  
Visavadar Range, Visavadar

Copy to : (1) Dhari Solar Park Pvt. Limited, Raj Shivalaya, Multi Lotiya Bhagol, Plot No. 32, Anand for information and necessary action.

(2) Assistant Conservator of Forest, Visavadar: for necessary information and submission in connection with the case being conducted in Gujarat Human Rights Commission having next hearing date 28.06.2024.



રેન્જ ફોરેસ્ટ ઓફીસરશ્રીની કચેરી,  
સત્તાધાર રોડ, હનુમાન પરા,  
ફોરેસ્ટ કોલોની - વિસાવદર ૩૬૨૧૩૦  
ફોન નં. - (૦૨૮૭૩) ૨૨૨૨૯૮  
ઇ-મેલ :- rfovsr009@gmail.com



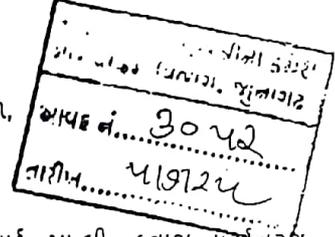
**LIFE**  
Lifestyle for  
Environment

ક્રમાંક :- બ/જમન/૫૧-૫૪/૨૦૨૫-૨૬

તા. ૩૦/૦૬/૨૦૨૫

પ્રતિ.

શ્રી કમલેશભાઈ મગનભાઈ સોલંકી  
ધારી સોલાર પાર્ક, પ્રા.લી., સીએમ/રાજ શિવાલય, મલ્ટીલોટીયાભાગોળ,  
પ્લોટ નંબર-૩૨, તા.આણંદ, જી.આણંદ  
મુ.આણંદ.



વિષય:-મોજે-મોણવેલ ગામે આવેલ ધારી સોલાર પાર્ક પ્રા.લી. ધ્વારા પર્યાવરણ  
કાયદાનો ભંગ કરવા બાબત.

સંદર્ભ:- આપના પત્રાંક:- ધારી/ડી.સી.એફ./૩૮ તા.૧૬/૦૮/૨૦૨૪

જ્યે ભારત સહ ઉપરોક્ત વિષય તેમજ સંદર્ભપત્ર અનુસંધને જણાવવાનું કે,  
ધારી સોલાર પાર્ક પ્રા.લી. કંપનીને ચીફ વાઇલ્ડ લાઇફ વોર્ડનશ્રી, ગુજરાત રાજ્ય ગાંધીનગરના પત્રાંક:-  
૧૪૭/૨૦૨૨-૨૩ તા.૩૦/૧૨/૨૦૨૨ થી ઇકો સેન્સેટીવ ઝોનનું ના વાંધા પ્રમાણપત્ર આપવામા આવેલ  
છે. જેની અંશરત નંબર-૨ (બ) મુજબ એજન્સી ધ્વારા સૌર ઉર્જાના સબ સ્ટેશન સુધી વહન માટે ૬૬  
કે.વી. ઇલેક્ટ્રીક લાઇન અંદર ગ્રાઉન્ડ નાખવા જણાવવામા આવેલ છે.

- (૧) ઉપરોક્ત શરત નંબર-૨ (બ) નો ભંગ કરી આપના ધ્વારા મોજે-વેકરીયા ગામના રેવન્યુ  
વિસ્તાર કે જે ઇકો સેન્સેટીવ ઝોન વિસ્તારમાં આવે છે. તેમા ના વાંધા પ્રમાણપત્ર લીધા વગર  
ત્રણ વીજ ટાવર ઉભા કરી ઓવરહેડ ઇલેક્ટ્રીક લાઇન પસાર કરી પર્યાવરણ કાયદાનો ભંગ  
થયેલ હોવાનું ધ્યાને આવતા અત્રેની કચેરીના પત્રાંક:-C/JMN/390-91/2023-24  
Dt.23/02/2024 થી મેળવેલ મંજુરીના કાગળો રજુ કરવા નોટીસ આપવામા આપવામા આવેલ  
હતી. ત્યારબાદ તા.૧૧/૦૩/૨૦૨૪ થી બીજી નોટીશ આપવામા આવેલ હતી.
- (૨) તા.૧૩/૦૩/૨૦૨૪ ના પત્રથી આપના સોલાર પાવર પ્લાન્ટની મંજુરીના કાગળો રજુ કરવામા  
આવેલ. જ્યારે ૬૬ કે.વી. ઇલેક્ટ્રીક ઓવરહેડ લાઇન પસાર કરવાના કોઇપણ કાગળો રજુ  
કરવામા આવેલ નથી.
- (૩) ત્યારબાદ આપના પત્રાંક:-Dhari/Forest/28 Dt.03/04/2024 થી ચીફ વાઇલ્ડ લાઇફ  
વોર્ડનશ્રી, ગુજરાત રાજ્ય ગાંધીનગરને સંબોધન કરી જણાવેલ છે કે અમારી અંદર ગ્રાઉન્ડ  
કેબલ લાઇનની મંજુરી માગવાની દરખાસ્ત કરવામા આવશે તેવું જણાવેલ.
- (૪) જે અનુસંધાને આપના પત્રાંક:- ધારી /ફોરેસ્ટ/૩૦ તા.૧૦/૦૪/૨૦૨૪ થી જણાવેલ છે કે ચીફ  
વાઇલ્ડ લાઇફ વોર્ડનશ્રી, ગુજરાત રાજ્ય ગાંધીનગર તરફથી સદરહુ ૬૬ કે.વી. લાઇન અંદર  
ગ્રાઉન્ડ પસાર કરવા દરખાસ્ત કરવા સુચન કરવામા આવેલ.

-T-13

5-7-25

C:\Users\Ajay\Downloads\13.docx

- (૫) જે અનુસંધાને અત્રેના પત્રાંક:- બ/જમન/ટે.૧૩/૭૬૦/૨૦૨૪-૨૫ તા.૨૬/૦૪/૨૦૨૪ થી નિયત નમુનામા દરખાસ્ત તૈયાર કરી અત્રેને રજુ કરવા જણાવેલ.
- (૬) ત્યારબાદ આપના પત્રાંક:-WRTL/DHARI SOLAR/23-24/DCF GIR WEST/35 Dt.22/05/2024 થી અંડર ગ્રાઉન્ડ કેબલ પસાર કરવા દરખાસ્ત રજુ કરેલ.
- (૭) સદરહુ દરખાસ્તની સ્થળ ખરાઇ કરવા અત્રેના પત્રાંક:- બ/જમન/ટે.૧૩/૧૭૫૮/૨૦૨૪-૨૫ તા.૩૧/૦૫/૨૦૨૪ થી અત્રેને મોકલવામા આવેલ.
- (૮) રેન્જ ફોરેસ્ટ ઓફીસરશ્રી, વિસાવદરના તા.૧૦/૦૬/૨૦૨૪ ના પત્રથી સક્ષમ ઓથોરીટી ધ્વારા અંડર ગ્રાઉન્ડ ૬૬ કે.વી. કેબલ તેનો લેખીત અભિપ્રાય બાબતે અત્રે લખાણ કરવામા આવેલ. જેની નકલ આપને આપવામા આવેલ.
- (૯) આપના તા.૨૪/૦૬/૨૦૨૪ ના પત્રથી ચીફ ઇલેક્ટ્રીકલ ઇન્સ્પેક્ટરશ્રી,ગાંધીનગરનો અંડર ગ્રાઉન્ડ ઇલેક્ટ્રીક લાઇન પસાર કરવાનો ફીઝીબીલીટી રીપોર્ટ રજુ કરવામા આવેલ છે. જેમા કોઇપણ જગ્યાએ વાઇલ્ડ લાઇફની સુરક્ષા બાબતે કોઇપણ પ્રકારના રીશ્ક/જોખમ બાબતે ઉલ્લેખ થયેલ નથી.
- (૧૦) માનવ અધિકાર આયોગની કોર્ટમા દાખલ થયેલ કેશ નંબર-૬૪/૨૦૨૩ મા તા.૧૨/૦૮/૨૦૨૪ ના રોજ થયેલ સુનવણીમા કંપની ધ્વારા ૦ થી ૧ કિ.મી. વિસ્તારમાં કરવામા આવેલ ગેરકચદેસર બાંધકામો દુર કરવા સુચના આપેલ હોય, જે દુર કરવામા આવે તો સુચિત રૂટમા પણ ફેરફાર થાય તેમ હોય, આપની દરખાસ્ત અત્રેના પત્રાંક:- અ/જમન/૪૮૦-૮૨/૨૦૨૪-૨૫ તા.૧૬/૦૮/૨૦૨૪ થી નાયબ વન સંરક્ષકશ્રી ગીર પશ્ચિમ વિભાગ જુનાગઢને દફતરે કરવામા આવેલ છે. તેમજ રૂટમા ફેરફાર કર્યા પછીની દરખાસ્ત રજુ કરવાની આપને જાણ કરવામા આવેલ હતી.

આમ ઉપરોક્ત વિગત ગીર અભયારણ્યની બાહ્ય હદથી ૦ થી ૧ કિ.મી. વિસ્તારમા આપની કંપ ધ્વારા સરકારી જમીનમા ઇલેક્ટ્રીક ટાવર ઉભા કરવામા આવેલ છે.તે દુર કરવા રેન્જ ફોરેસ્ટ ઓફીસરશ્રી, વિસાવદર ધ્વારા જણાવેલ હતુ. જે આજ દિન સુધી દુર કરવામા આવેલ નથી. જે તાત્કાલીક દિન-૫ મા દુર કરવા જણાવવામા આવે છે. જો દુર કરવામા નહી આવે તો આપને આપેલ સોલાર પાવર પ્લાન્ટની એન.ઓ.સી. રદ કરવા ઉપલી કક્ષાએ લખાણ કરવામા આવશે. જે જાણશો.

  
રેન્જ ફોરેસ્ટ ઓફીસર

વિસાવદર રેન્જ વિસાવદર

નકલ સાદર રૂટમા:- (૧) નાયબ વન સંરક્ષકશ્રી ગીર પશ્ચિમ વિભાગ જુનાગઢ તરફ જાણ સારું.

(૨) મદદનીશ વન સંરક્ષકશ્રી વિસાવદર તરફ જાણ સારું.

(૩) પ્રાંત અધિકારીશ્રી, પ્રાંત કચેરી, વિસાવદર, મું. માંડાવડ તરફ જાણ તથા આપની કક્ષાએથી સદરહુ બાબતે જરૂરી કાર્યવાહી કરવા સારું.

# 671

OFFICE OF THE RANGE FOREST OFFICER

SATTADHAR ROAD, HANUMAN PARA,  
FOREST COLONY, VISAVADAR - 362130

PH NO. - (02873) 222298

E-MAIL : [rfovsr009@gmail.com](mailto:rfovsr009@gmail.com)

---

No.:-B/JMN/51-54/2025-26

Dt. 30/06/2025

To,

Shree Kamleshbhai Maganbhai Solanki

Dhari Solar Park, Pvt. Ltd., C.M./Raj Shivalaya,

Multi Lotiya Bhagol,

Plot No. 32, Tal: Anand, Dist: Anand

At. Anand.

Subject : Regarding violation of the Environment  
Law by the Solar Park Pvt.Ltd. located in  
mouje Monvel.

Reference : Your Office Letter No.:-  
Dhari/D.C.F./ 38, Dt. 16/08/2024

In connection with the above subject and  
reference, it is to inform respectfully that the  
No Objection Certificate issued to Dhari Solar  
Park Pvt. Ltd. by the Chief Wild Life Warden,  
State of Gujarat, Gandhinagar vide No.147/ 2022-  
23, dated 30/12/2022 regarding the eco-sensitive  
zone. As per the condition no.2(b) of the same,

the agency has informed to install underground line of 66 kv for the electricity transport upto the solar power sub-station.

- (1) Upon violation of aforesaid condition no.2(b), you have, on coming to know that in connection with the revenue area of mouje Vekariya village, which falls in the eco-sensitive zone, without the no-objection certificate, erected three electricity towers, on passing therefrom the overhead electric line, the same leads to violation of the Environment Law, served the notice to this office for producing the papers of approval vide No.C/ JMN/ 390-91/ 2023-24, Dt.23/02/2024. Thereafter, another notice was served on 11/03/2024.
- (2) The papers of approval of your solar power plant were produced vide the letter dated 13/03/2024, whereas, no any papers of passing the 66 kv overhead electric line have not been produced.
- (3) Thereafter, vide your office letter no.Dhari/ Forest/ 28, Dt.03/04/2024, it was informed addressing the Chief Wild life Warden, State of Gujarat, Gandhinagar that our proposal for installation of under ground cable line shall be granted.

- (4) With reference to the same, it is informed vide your office letter no.Dhari/ Forest/ 30, dated 10/04/2024 that it was instructed by the Chief Wildlife Warden, State of Gujarat, Gandhinagar to send the proposal for installing the aforesaid underground 66 kv line.
- (5) With reference to the same, by this office letter no.B/ JMN/ Te.13/ 760/ 2024-25, dated 26/04/2024, it was informed to prepare the proposal in the prescribed format and to be produced at this office.
- (6) Thereafter, you prepared the proposal vide Letter No.WRTL/ DHARI SOLAR/ 23-24/ DCF GIR WEST/35, Dt.22/05/2024 for passing the underground cable.
- (7) Regarding verification of the place concerned for the said proposal, the same was sent to this office vide letter no.B/ JMN/ T.13/ 1758/ 2024-25, dated 31/05/2024.
- (8) Vide the letter of the Range Forest Officer, Visavadar, dated 10/06/2024, the write up was sent to this office by the competent authority with their written opinion of underground 66 kv cable, the copy thereof has been sent to this office.

(9) Vide your letter dated 24/06/2024, the feasibility report of the Chief Electrical Inspector, Gandhinagar regarding passing the underground electric line has been produced, wherein, nothing has been mentioned regarding any nature of risk/threat to the wild life.

(10) In connection with the Case No.64/2023 filed in the Court of the Human Rights Commission, during the hearing conducted on 12/08/2024, as the instructions came to be received to remove the illegal constructions within the radius of 0 to 1 km, if the same are removed, the proposed route may also be changed, your said proposal, vide this Office Letter No.A/JMN/ 480-82/ 2024-25, dated 16/08/2024, has been filed by the Deputy Conservator of Forest, Junagadh, Gir West division, Junagadh and you were informed to produce the proposal upon change in the route.

Thus, the Range Forest Officer, Visavadar had informed to you to remove the electric towers erected in the Government land within the radius of 0 to 1 km outside Gir Sanctuary, the same have not been removed till date. It is hereby informed to remove the same immediately. If the same are not removed, the submission may be done to cancel the NOC

675

issued to you regarding the Solar Power Plant. You are informed to make note of the same.

Sd/-

Range Forest Officer,

Visavadar Range, Visavadar.

Copy forwarded respectfully to :

- (1) Deputy Conservator of Forest, Gir West Division, Junagadh - for information.
- (2) Assistant Conservator of Forest, Visavadar - for information.
- (3) Prant Officer, Prant Office, Visavadar, At.Mandavad - for information and to do the needful at your end.

**676 DHARI SOLAR PARK PRIVATE LIMITED**

[Corporate Identification Number CIN: U40106GJ2021PTC114490]  
Registered office: C/s Rajshivalay Multi Lotla Bhagol, Plot No 32 Anand Gujarat 388001  
Email: dharisolarpark@gmail.com /dharispnl@gmail.com  
Contact: +91778888235/9819760205

Dt. 18.07.2025

Ref. No: Dhari Solar /25 MW/45

To,  
The Range Forest Officer  
Gir West Division,  
Sattadhar Road, Hanuman Para,  
Forest Colony, Visavadar- 362120

Subject: Request for Time Extension for Dismantling of 66 kV Overhead Transmission Line -

Ref: Dhari Solar/25 MW/44

Ref. No.:

1. Letter from Range Forest Officer, Visavadar – No. B/JMN/51-54/2025-26 dated 30/06/2025.
2. Letter to GETCO, Vadodara- No. Dhari Solar /25 MW/44 dated 16/07/2025

Respected Sir,

This is with reference to our letter Dhari Solar/25 MW/44. We have approached GETCO regarding the dismantling of the existing 66 kV overhead transmission line.

Accordingly, we have submitted a request to GETCO seeking the necessary clearance and approval for the dismantling activity. The dismantling work will commence only after obtaining the required clearance from GETCO.

In this regard, we kindly request you to allow us some additional time to secure the necessary approval and carry out the dismantling work in compliance with all applicable regulations.

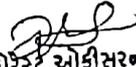
We sincerely appreciate your continued support and cooperation.

Thanking you,

For Dhari Solar Park Pvt. Ltd.

  
Authorised Signatory



  
રેન્જ ફોરેસ્ટ ઓફીસરની કચેરા  
વિસાવદર  
ઇ. નં. 5/222  
તારીખ. 18/07/2025

Enclosed: - Letter to GETCO, Vadodara No. Dhari Solar/25 MW/ 44 dated 16/07/2025.

677



નાયબ વન સંરક્ષકશ્રીની કચેરી  
ગીર પશ્ચિમ વન વિભાગ  
સરદારબાગ કેમ્પસ જુનાગઢ ગુજરાત-૩૬૨૦૦૧  
ફોન:- ૦૨૮૫-૨૬૩૧૦૪૪  
Email :- dcf.gir.west@gmail.com



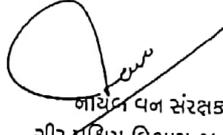
ક્રમાંક:- ૬/જમન/ટ.૧૩/૫૫૦૬-૧૦/૨૦૨૫-૨૬ તારીખ ૦૭/૨૦૨૫

પ્રતિ,  
શ્રી કમલેશભાઈ મગનભાઈ સોલંકી,  
ધારી સોલાર પાર્ક પ્રા.લી.,  
સીએમ/રાજ શિવાલય મલ્ટીલોટીયા ભાગોળ,  
પ્લોટ નંબર-૩૨, તા.જી.આણંદ  
મુ.આણંદ.

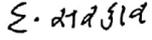
વિષય:- Request for Time Extension for Dismantling of 66 kv Overhead Transmission Line Re:  
Dhari Solar /25 MW/44

સંદર્ભ:- આપના પત્રાંક:- ધારી સોલાર/૨૫ મેગા વોલ્ટ/૪૫ તા.૧૮/૦૭/૨૦૨૫

જ્ય ભારત સહ ઉપરોક્ત વિષય અન્વયે જણાવવાનું કે, ધારી તાલુકાના મોજે-મોણવેલ ગામે સ્થાપિત ૨૫ મેગા વોલ્ટ સોલાર પાવર પ્લાન્ટથી વેકરીયા ૬૬ કે.વી. સબ સ્ટેશન સુધી સોલાર પાવર પહોંચાડવા ઓવરહેડ ઇલેક્ટ્રીક લાઇન પસાર કરેલ છે. જે અંદર ગ્રાઉન્ડ પસાર કરવાની થતી હોય, આ કામગીરીની મંજુરી માટે આપના ધ્વારા ચીફ એન્જીનીયર (ચાર.એન્ડ સી) વડોદરાને પત્રાંક:- ધારી સોલાર/૨૫ મેગા વોલ્ટ/૪૫ તા.૧૬/૦૭/૨૦૨૫ થી જણાવવામા આવેલ છે. જેની સત્વરે મંજુરી મેળવી ઓવરહેડ ઇલેક્ટ્રીક લાઇન તથા ટાવર રીમુવ કરી અત્રેને જાણ કરવા આગળની ઘટીત કાર્યવાહી હાથ ધરવા જણાવવામા આવે છે.

  
નાયબ વન સંરક્ષક  
ગીર પશ્ચિમ વિભાગ, જુનાગઢ

નકલ સાદર રવાના:-  
વન સંરક્ષકશ્રી, વન્યપ્રાણી વર્તુળ જુનાગઢ તરફ વિદિત થવા સારું.

નકલ સવિનય રવાના:-   
કલેક્ટરશ્રી, જુનાગઢ જીલ્લો, જુનાગઢ તરફ ધારી સોલાર પાર્ક પ્રા.લી. આણંદ ધ્વારા મોજે-વેકરીયાના ગૌચર સર્વે નંબરમા ઓવરહેડ ઇલેક્ટ્રીક લાઇન પસાર કરી શરતોનો ભંગ કરેલ હોય, આ અંગે ઘટીત કાર્યવાહી થવા વિનંતી છે.

નકલ જ્ય ભારત સહ રવાના:-  
કાર્યપાલક ઇજનેરશ્રી, (બાંધકામ) ગેટકો ઇંદુસર રોડ, નંદરાયજી ગૌશાળા સામે, મુ.જુનાગઢ તરફ ધારી સોલાર પાર્ક પ્રા.લી. આણંદના તા.૧૬/૦૭/૨૦૨૫ ના પત્ર અનુસંધાને આગળની ઘટીત કાર્યવાહી કરવા જણાવવામા આવે છે.

નકલ રવાના:- રેન્જ ફોરેસ્ટ ઓફીસરશ્રી, વિસાવદર તરફ જાણ સારું.

નકલ રવાના:- મદદનીશ વન સંરક્ષકશ્રી વિલાપદલ તરફ જાણ સારું.

678

OFFICE OF THE DEPUTY CONSERVATOR OF FOREST

GIR WEST, FOREST DEPARTMENT

SARDARBAUGH CAMPUS, JUNAGADH, GUJARAT-362001

PH NO. - 0285-2631044

E-MAIL : [dcf.gir.west@gmail.com](mailto:dcf.gir.west@gmail.com)

---

No.:-B/JMN/T.13/1506-10/ 2025-26

Dt.29/07/2025

To,

Shree Kamleshbhai Maganbhai Solanki

Dhari Solar Park Pvt. Ltd.,

C.M./Raj Shivalaya, Multi Lotiya Bhagol,

Plot No. 32, Tal & Dist: Anand

At. Anand.

**Subject :-** Request for Time Extension for  
Dismantling of 66 kv Overhead Transmission Line  
Ref. Dhari Solar/25 MW/44

**Reference :-** Your Ref. No.:-Dhari Solar/25 Mega  
Watt/45, Dt. 18/07/2025

With reference to the subject noted above,  
it is to inform respectfully that in connection  
with the 25 mega watt Solar Power plant  
established at mouje Monvel, Ta.Dhari, regarding  
transporting the electricity from the Solar  
Power plant to Vekariya 66 KV sub-station, the  
overhead line has been installed. As the same is  
to be installed underground, and regarding

approval of the same, you have informed of the same to the Chief Engineer (R & C), Vadodara vide Letter No.Dhari Solar/ 25 mega watt/ 44, dated 16/07/2025. In that connection you are informed to do the needful to obtain the permission thereof at the earliest and to inform this office.

Sd/-  
Deputy Conservator of Forest  
Gir West Division, Junagadh

Copy forwarded respectfully to :-

Forest Conservator, Wildlife circle, Junagadh -  
for information.

Copy forwarded respectfully to :-

The Collector, Dist.Junagadh, Junagadh - to do the needful as Dhari Solar Park Pvt. Ltd., Anand has violated the conditions of passing the overhead electricity line in gauchar land of mouje Vekariya.

Copy forwarded respectfully to :-

Executive Engineer, (Construction), GETCO  
Dhandhusar Road, Opp.Nandrayji Gaushala,  
Junagadh - it is informed to conduct further procedure in connection with the letter dated 14/07/2025 of Dhari Solar Park Pvt. Ltd., Anand.

Copy to :-

Renge Forest Officer, Visavadar for information.

680

-12

Copy to :- Assistant Conservator of Forest,  
Visavadar for information

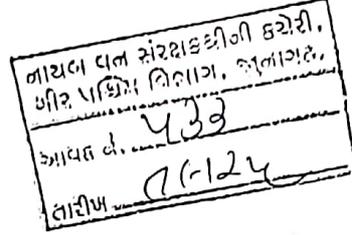
**DHARI SOLAR PARK PRIVATE LIMITED**

[Corporate Identification Number CIN: U40106GJ2021PTC114490]  
 Registered office C/s Rajshivalay Multi Lotus Bhagol, Plot No 32 Anand Gujarat 388001  
 Email: [dhariSolarpark@gmail.com](mailto:dhariSolarpark@gmail.com) / [dhariSolarpark@gmail.com](mailto:dhariSolarpark@gmail.com) Contact: +919819760205

Ref No: Dhari Solar /25MW/46

Date: 03.09.2025

To,  
 The Range Forest Officer,  
 Visavadar Range,  
 Gir West Division,  
 Sattadhar Road, Hanuman Para,  
 Forest Colony, Visavadar,  
 Junagadh- 362130  
 Email: [rfovsr009@gmail.com](mailto:rfovsr009@gmail.com)



**Subject:** Request for Approval of 66KV Underground Transmission Line Route Layout

Ref.:

1. Your Office Letter No. C/JMN/390-91/2023-24 dated 23/02/2024
2. Your Office Letter No. C/JMN/405-07/2023-24 dated 11/03/2024
3. Your Office Letter No. B/JMN/51-54/2025-26 dated 30/06/2025

Respected Sir,

With reference to the above letters, we would like to inform you that our Company - M/s Dhari Solar Park Private Ltd., has removed the 66kV overhead transmission line and towers as per your direction. The Solar Plant has also been disconnected from the 66kV Vekariya GETCO Sub-station.

Hence, without prejudice to our stand taken in pending matters, we hereby request for your kind approval for laying a 66kV underground cable from the 25MW Dhari Solar Project to the

7-C 011 13  
 4-8-25

Disconn & pending  
 25/09

**DHARI SOLAR PARK PRIVATE LIMITED**

[Corporate Identification Number CIN: U40106GJ2021PTC114490]  
Registered office: C/s Rajshivalay Multi Lotin Bhagol, Plot No 32 Anand Gujarat 388001  
Email: [dhariSolarpark@gmail.com](mailto:dhariSolarpark@gmail.com) / [dhariSolarpark@gmail.com](mailto:dhariSolarpark@gmail.com) Contact: +919819760205

66kV Vakariya GETCO Sub-station. This request is being made in consonance with Condition No. 2(b) of the NoC dated 30.12.2022 issued by the Chief Wildlife Warden, Gujarat State, Gandhinagar.

We thus, request your goodself to grant permission for laying of the underground cable route at your earliest convenience.

Thank you for your support and cooperation.

Yours faithfully,

For Dhari Solar Park Private Ltd.

(Authorised Signatory)



**Encl.:** No Objection Certificate No- PCCFO/0839/12/2022 dated 30.12.2022.

**CC to:**

1. ✓ The Deputy Conservator of Forest (DCF), Gir West, Junagadh.
2. The Assistant Conservator of Forest (ACF), Gir West, Visavadar.
3. The Sub-Divisional Magistrate (SDM), Visavadar.



રેન્જ ફોરેસ્ટ ઓફીસરશ્રીની કચેરી,  
સત્તાધાર રોડ. હનુમાન પરા,  
ફોરેસ્ટ કોલોની - વિસાવદર ૩૬૨૧૩૦  
ફોન નં. - (૦૨૮૭૩) ૨૨૨૨૯૮  
ઇ-મેલ :- rfovs1009@tgmmail.com



Lifestyle for  
Environment

ક્રમાંક - અ/જમન/૬૧૫ /૨૦૨૫-૨૬

તા. ૧૫/૦૯/૨૦૨૫

પ્રતિ,

નાયબ વન સંરક્ષકશ્રી,  
ગીર પશ્ચિમ વિભાગ,  
જુનાગઢ

નાયબ વન સંરક્ષકશ્રીની કચેરી, ગીર પશ્ચિમ વિભાગ, જુનાગઢ.
આવક નં. ૫૦-૧૬
તારીખ ૦૮-૦૯-૨૫

વિષય :- ગોજે-મોણવેલ ગામે આવેલ ધારી સોલાર પાર્ક પ્રા.લી. ધ્વારા પર્યાવરણ કાયદાનો ભંગ કરવા બાબત.

સંદર્ભ:- (૧) અત્રેની કચેરીના પત્ર નં.અ/જમન/૫૧-૫૪/૨૦૨૫-૨૬. તા.૩૦/૦૬/૨૦૨૫

(૨) ધારી સોલાર પાર્ક પ્રા.લી.ના પત્ર નં. ધારી સોલાર /25MW/૪૬. તા.૩૦/૦૬/૨૦૨૫

જ્યાં સાદર ઉપરોક્ત વિષય તથા સંદર્ભ પત્રો અન્વયે જણાવવાનું કે, ધારી સોલાર પાર્ક પ્રા.લી. કંપનીને ગીર વાઇલ્ડ લાઇફ વોર્કનશ્રી, ગુજરાત રાજ્ય ગાંધીનગરના પત્રાંક:- ૧૪૭/૨૦૨૨-૨૩ તા.૩૦/૧૨/૨૦૨૨ થી ઉકો રેન્સોટીવ ઝોનનું ના વાંધા પ્રમાણપત્રઆપવામાં આવેલ છે. જેની શરત નંબર-૨ (બ) મુજબ ઓજન્સી ધ્વારા સોર ઉર્જાના સબ સ્ટેશન સુધી વહન માટે ૬૬ કે.વી. ઇલેક્ટ્રીક લાઇન અંદર ગ્રાઉન્ડ નાખવા જણાવવામાં આવેલ. પરંતુ સદરહુ ઓજન્સી દ્વારા શરત નંબર-૨ (બ) નો ભંગ કરી આપના ધ્વારા ગોજે-વેકરીયા ગામના રેવન્યુ વિસ્તાર કે જે ઉકો રેન્સોટીવ ઝોન વિસ્તારમાં આવે છે. તેમાં ના વાંધા પ્રમાણપત્ર લીધા વગર ત્રણ વીજ ટાવર ઉભા કરી ઓવરહેડ ઇલેક્ટ્રીક લાઇન પસાર કરી પર્યાવરણ કાયદાનો ભંગ થયેલ હોવાનું ધ્યાને આવતા અત્રેની કચેરીના પત્રાંક:-C/JMW/390-91/2023-24 તા.૨૩/૦૭/૨૦૨૪ થી મેનવેલ મંજુરીના કાગળો રજુ કરવા નોટીસ આપવામાં આપવામાં આવેલ હતી. ત્યારબાદ તા.૧૧/૦૩/૨૦૨૪ થી બીજી નોટીશ આપવામાં આવેલ હતી. બાદ તા.૧૩/૦૩/૨૦૨૪ ના પત્રથી આપના સોલાર પાવર પ્લાન્ટની મંજુરીના કાગળો રજુ કરવામાં આવેલ. જ્યારે ૬૬ કે.વી. ઇલેક્ટ્રીક ઓવરહેડ લાઇન પસાર કરવાના કોઇપણ કાગળો રજુ કરવામાં આવેલ નથી બાદ અત્રેની કચેરીના ઉક્ત સંદર્ભ પત્ર (૧) થી ગીર અભયારણની બાહ્ય હદથી ૦ થી ૧ કિ.મી વિસ્તારમાં ધારી સોલાર પાર્ક પ્રા.લી. ધ્વારા સરકારી જમીનમાં ઇલેક્ટ્રીક ટાવર ઉભા કરવામાં આવેલ છે. તે દુર કરવા રેન્જ ફોરેસ્ટ ઓફીસરશ્રી વિસાવદર ધ્વારા જણાવેલ. બાદ ઉક્ત સંદર્ભ પત્ર (૨) થી સદરહુ ઓજન્સીએ જણાવેલ કે, તેઓ દ્વારા ઉભા કરવામાં આવેલ ટાવર દુર કરેલ છે. જેથી અત્રેથી રેન્જ ફોરેસ્ટ ઓફીસરશ્રી વિસાવદર તથા રાજપરા સબ સ્ટેડ તથા વેકરીયા ગામના તલાટી કમ મન્ની દ્વારા તા.૧૨/૦૯/૨૦૨૫ ના રોજ સ્થળ પર જઇ ખરાબ કરતા સ્થળ પર ખરેખર ત્રણ ઓવર હેડ ઇલેક્ટ્રીક લાઇન પસાર કરવા માટેના વીજ ટાવર તથા તાર દુર કરેલા જોવા મળેલ છે. જે અંગેનું રોજકામ આ સાથે સામેલ રાખી સાદર કરવામાં આવે છે. જે આપ સાહેબશ્રીને વિદીત થાય.

  
રેન્જ ફોરેસ્ટ ઓફીસર  
વિસાવદર રેન્જ વિસાવદર

T-13

૧૭-૯-૨૫

૧૭-૯-૨૫

નકલ સાદર રવાના.

(૧) મદદનીશ વન સંરક્ષકશ્રી વિસાવદર તરફ જાણ સાર

આપની આગે આ નીચે સીધો પ્રશ્ન પત્ર વિભાગના સહિતકારીઓ / ઉર્જાશક્તિ-પ્રીઓ તથા તમારી જોગી-શી લેહરીયા ગણને દર્શાવેલ સ્થાનપત્ર રૂબરૂ વાજીર રહે દારી સોનાસપાઈ ગા.ની.ના ઠાકરેકર-ગી કુશલેશલાલ મગલનાલ કોલેજી ડ્રામ દારી ભાષાના મોહાપેલ ગામના સર્જક, ૩૩૨/વે.૧૨, ૩૩૨/વે.૨/૫૦-૧, ૩૩૨/વે.૨/૧૧-૨, ૩૩૨/વે.૧૮/૧-૨ તથા ૩૩૦/વે.૨-૨ ની કુળાત-૩૫૮૦૨૦ ઓ.ગી. જાનકો. કોલેજી રાજેલ પાનવેલો હેલ જેમાંથી ઉત્પન્ન થતો સોનાસપાઈ પત્રો પેટ્રોલિયમ ૬૬ કે.વી નાપર સેક્ષન સુધી નાજીયાને વેતરેયા ગામના રેવલ્યુ સપ્લાયમાં રૂા વાજ રાપર હોલાતરી સોપર-હેલ ઇલેક્ટ્રીક નાજી નમાર કુશલ હેલ જે સો વજાલનાની કાચદી તંગર અનેકેની જોગેશી તથા બાલ હોલાતરીના રૂા રિજ રાપરો અને ઇલેક્ટ્રીક નાજી કાઠી - હુર કુરવામાં સારેલ હેલ ને અનેકે સ્થાન તપાસ તરી સેક્ષન નાજી-નાજીને છીએકે,

આ સ્થાન વેતરેયા ગામથી નજીક સિદ્ધાએ સારેલ ૧૧૭૦ કી.મી હુર સારેલ કોપાનહે, આ સ્થાન વેતરેયા ૬૬ કે.વી નાપર સેક્ષન તરીકે સોપનાય છે, આનો સ્થાન પત્ર વાજર સેલ વજાલનાના સહિતકારીઓ / ઉર્જાશક્તિ-પ્રીઓ તથા તમારી જોગી-શી લેહરીયા ડ્રામ ૬૬ કે.વી વેતરેયા નાપર સેક્ષનથી મોહાપેલ ગામના સર્જક સર્જકો વાલા પત્રનાર માં જ્યા સોનાસપાઈ નાપર સેક્ષન બનાવવામાં સારેલ છે તે સ્થાન તરફ રૂ.૨૬૬૬ હુરના વેતરેયા ગામના રેવલ્યુ સપ્લાય માં હોલા કુરવામાં સારેલા રૂા સોપર હેલ ઇલેક્ટ્રીક નાજી નમાર તરવા સારેલા વાજ રાપર તથા તાર હુર કુશલેજી કોવા તહે છે, આ હુર કુશલેજી વાજ રાપરો ના C.P.S. કોવા પત્ર યોગ-૧) ના:-૨૧,૩૨૦૩૨, ફી:-૦૭૦, (૮-૩૨૨, વિજયોલ-૨) ના:-૨૧, ૩૨૧૧૪, ફી:-૦૭૦, (૮-૨૨૦, તથા વિજયોલ-૩) ના:-૨૧, ૩૨૨૨૫૫, ફી:-૦૭૦, (૮-૨૨૦) કોવા તહે છે, આનો વજાલનેથી વાજ રાપર હુર કુશલેજી કોવા તહે છે.

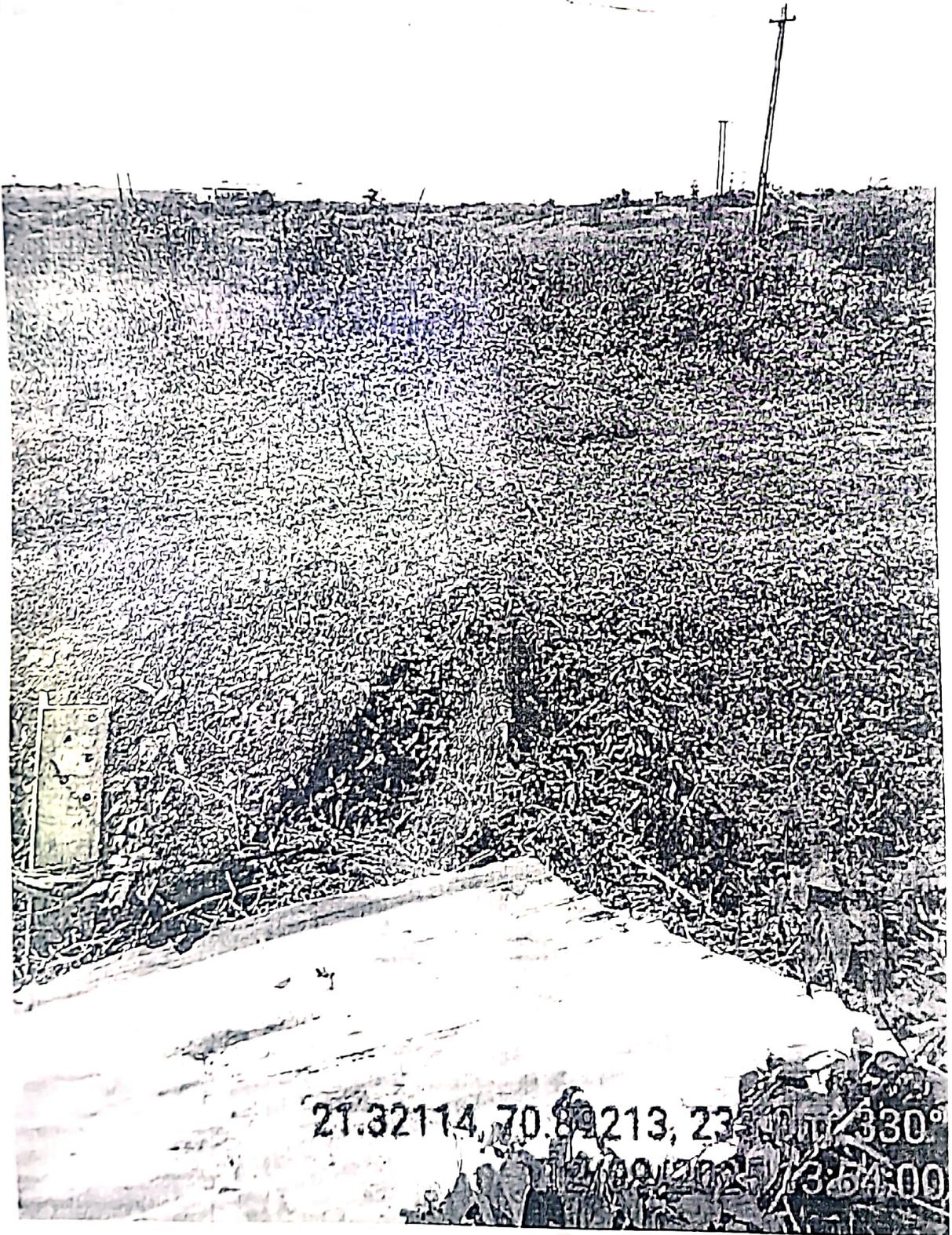
ઉપર મુજબ સેક્ષન આનો સારેલે સ્થાન પત્ર કોવા તથા જણાવા તહેલ સત્તા ઈફિક્ટ મુજબ સો અને સોમાં નાજી- નમારેયા મુજબ હેલ જે સ્થાન પત્ર વાંચી-વાંચાવી

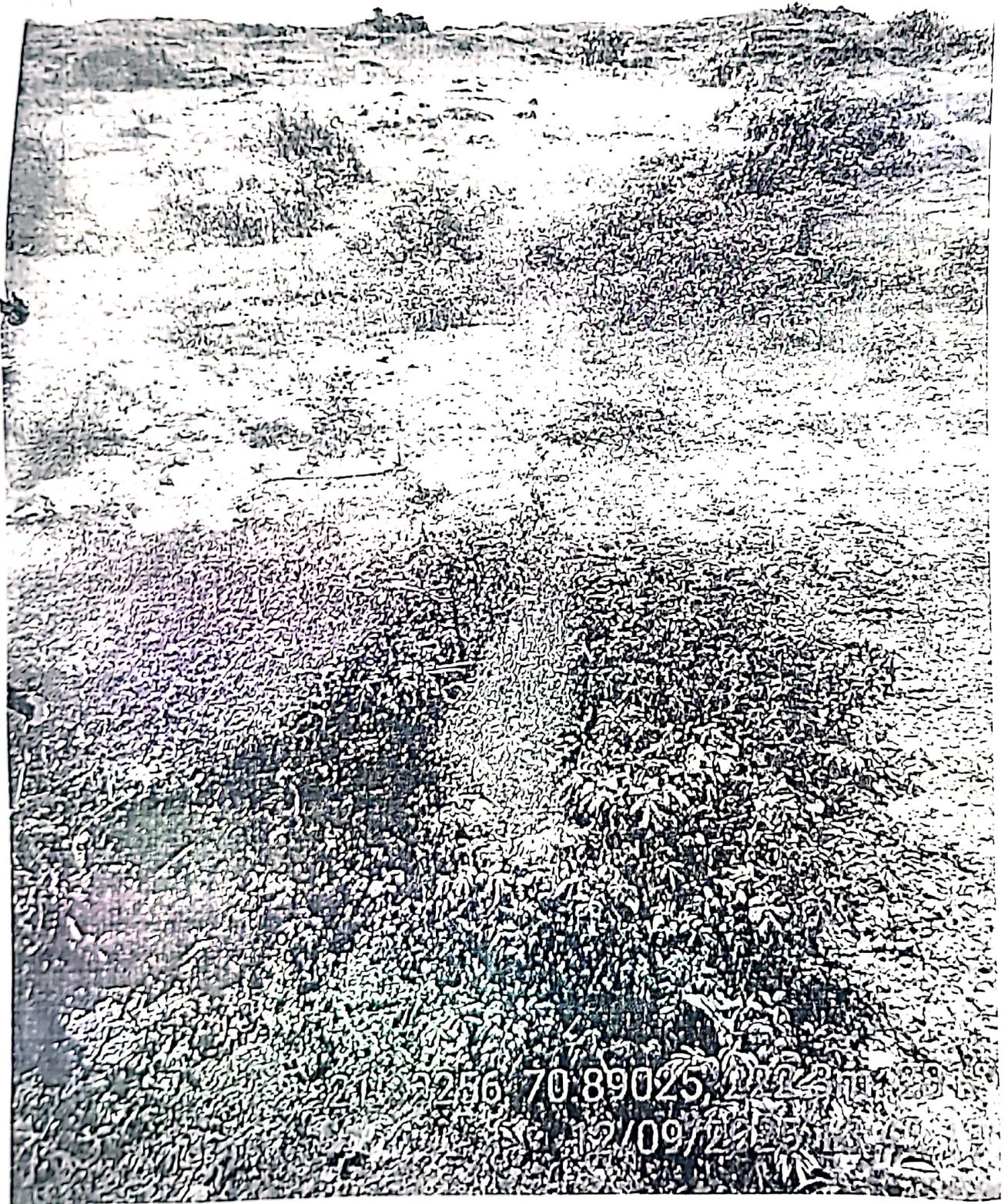


686



02/09/2025 13:56:34  
255.9m, 91°





# 689

Office of the Range Forest Officer,  
Sattadhar Road, Hanumanpara,  
Forest Colony, Visavadar – 362130.

Phone No : (02873) 222298

E-mail : [rfovs009@gmail.com](mailto:rfovs009@gmail.com)

No: A/ JMN/ 615/ 2025-26

Date : 15/09/2025.

To,

Deputy Conservator of Forest,

Gir Western Division,

Junagadh.

Sub : Regarding violation of the Environment Act by Dhari Solar  
Park Pvt. Ltd. at mouje Morvel.

Ref:

- (1) This Office Letter No.B/ JMN/ 51-54/ 2025-26, dated 30/06/2025.
- (2) Letter vide No.Dhari Solar/ 25MW/ 46, dated 30/06/2025 of Dhari Solar Park Pvt. Ltd.

In connection with the above subject and letters of reference, it is to inform that vide the No Objection Certificate of the Eco sensitive Zone has been issued to Dhari Solar Park Pvt. Ltd. Company by way of the letter of Chief Wild life Warden, State of Gujarat, Gandhinagar vide No.147/ 2022-23, dated 30/12/2022. As per the condition vide no.2(b) of the same, it was directed to the agency to install the 66 kv underground electric line for transport of the electricity upto the sub-station. But, the agency upon violating the provision of condition no.2(b), without obtaining the no objection certificate, erected the

electricity lines in the revenue area of mouje Vekariya, which falls within the eco sensitive zone area, passed the overhead electricity line and thereby it appeared that the same led to violation of the Environment Act, vide this office letter No.C/ JMN/ 390-391/ 2023-24, dated 11/03/2024, second notice was issued. Thereafter, vide the letter dated 13/03/2024, the papers of your office regarding approval of the solar power plant were produced. Whereas, no any papers regarding passing 66 kv electric overhead line have been produced. Thereafter, vide this office letter of above reference (1), the towers have been erected in the Government land by Dhari Solar Park Pvt. Ltd. within the area of 0 to 1 km of the boundary of Gir Sanctuary. It was directed by Range Forest Officer, Visavadar to remove the same. Thereafter, vide the aforesaid letter of reference (2), the said agency had informed that the towers erected by them have been removed. Therefore, upon visiting the place concerned and verifying by Range Forest Officer, Visavadar and Rajpar round staff and Talati Cum Mantri of Vekariya on 12/09/2025, actually at the said place concerned, the electricity wires regarding passing three overhead electric lines appeared to have been removed. On enclosing the Rojkam thereof, the same is forwarded. Your honour is requested to make note of the same.

Sd/-

Range Forest Officer,

Visavadar Range Area

Copy forwarded respectfully to :

(1) Assistant Conservator of Forest, Visavadar – for information.

Rojkam

Place : Vekariya Revenue

Date : 12/09/2025

Time of beginning : 14:30 Hrs.

I the undersigned the officers / staff of Forest Department and Talati-cum-Mantri, Vekariya remained present in person at the place concerned, for the reason that the Director of Dhari Solar Park Pvt. Ltd. has erected the solar energy plant in the land bearing survey numbers 342/ paiki 12, 342/ paiki 4, paiki 2, 342/ paiki 7/ paiki-2, 342/ paiki 8/ paiki-2 and 360/ paiki-2 in total admeasuring 419028 Sq.Mt., regarding transporting the solar power produced from it, from Solar Power Plant to Vekariya 66 kv power station, as erected electricity towers in the revenue area of village Vekariya and have passed the electricity line, in that connection, upon receiving the notices of the Forest Department regarding violation of the Environment Act, as the said three electric towers and the electric lines have been removed, on conducting the inspection of the place concerned, we hereby write down the Rojkam that

This place concerned appears to be located at a distance of 110 km in the western direction from village Vekariya. This place is known as Vekariya 66 kv power station. Us the people present at the place concerned – the Officers / staff of Forest Department, Talati Cum Mantri-Vekariya watched from 66 kv Vekariya Power Station to the area concerned of the survey numbers of 66 kv power station in Vekariya, where the solar power station is located; there appears three electric towers and the electric lines to transport the electric powers have been removed. Looking to the GPS of the said removed electric

towers, they are Electric pole 1) N: 21.32031, E: 070.89321, electric pole 2) N: 21.32114, E: 070.89220 and the electric pole 3) N: 21.32255, E: 070.89429. The electric towers appear to have been removed from all these three places concerned.

Aforesaid write up is as per the observation and knowledge of the undersigned staff and as the same is true as per the dictation, on reading, getting the same read and understanding, we have made our signatures.

Completed at : 15:00

Sr No	Name	Designation	Signature
1	Mr.D.R.Dambhala	P.S.O.	Sd/-
2	Mr.B.M.Olakiya	Forest Conservator, Rajpara	Sd/-
3	Mr.J.T.Kobiya	Forest Guard, Mundiya Rapani Bit	Sd/-
4	Mrs.Kruti K. Govaliya	TCM, Vekariya	Sd/-